

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.12.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1035 of 2020	Nidhi Rekhan Vs. Samyak Projects Pvt. Ltd.	Manish Kaushik	
2.	Comp. App. (AT) (Ins) No. 78 of 2021	Damodar Valley Corporation Vs. VSP Udyog Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Raj Singhanian-R2 Akash Khattar-R3

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 936 of 2021	Essjay Ericsson Pvt. Ltd. Vs. Frontline (NCR) Business Solutions Pvt. Ltd.	Partho Bhattacharya	
4.	Comp. App. (AT) (Ins) No. 951 of 2021	Santanu T. Ray, resolution Professional of Zicom SAAS Pvt. Ltd. Vs. Tata Capital Financial Services Ltd. & Ors.	Udit Kishah	R. Sudhinder Ekta Bhasin Nikhil Kr. Singh-R1 Nishit Dhruva Prakash Shinde-R2, 3 & 4
5.	Comp. App. (AT) (Ins) No. 985 of 2021	Indian Potash Ltd. Vs. Naresh Kumar Verma & Ors.	Manish Kaushik	
6.	Comp. App. (AT) (Ins) No. 986 & 987 of 2021	Vijender Sharma Vs. Singhal Strips Ltd. & Ors.	Iswar Mohapatra	
7.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai

8.	Comp. App. (AT) (Ins) No. 989 of 2021	MAK Architecture – A Proprietorship Firm Vs. Trupalkumar Patel Resolution Professional of M/S Heavy Metal and Tubes Ltd. & Ors.	K.C. Aggarwal	
9.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	
10.	Comp. App. (AT) (Ins) No. 991 of 2021	Satya Narayan Jhunjunwala Vs. State Bank of India & Anr.	Mohit Chaudhary	
11.	Comp. App. (AT) (Ins) No. 992 of 2021	Rajesh Kumar Vs. Ritu Rastogi & Ors.	Mridu Guliani	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
13.	Comp. App. (AT) (Ins) No. 436 of 2021	Pritam Jaiswal Vs. Punjab National Bank & Anr.	Rajeev Ranjan Raj	Ashok Kriplani-R2, RP
14.	Comp. App. (AT) (Ins) No. 494 of 2021	Radius Infratel Pvt. Ltd. Through The Liquidator Arvind Garg Vs. Jaiprakash Associates Ltd. & Ors.	Aditya Dewan	Vishal Gupta Tenzen Tashi Negi Debolina Roy-R1
15.	Comp. App. (AT) (Ins) No. 585 of 2021	Hardwin Construction Pvt. Ltd. Vs. ONGC Petro Additions Ltd.	Jayendra Shah	Akshat Khare
16.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700, 2222 & 2445 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Dr. KS Ravichandran (CS) S. Manjula Devi	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4

17.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors.	Nidhi Khanna	Dhiraj K. Totala
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For Hearing

18.	Comp. App. (AT) (Ins) No. 222 of 2021 & I.A. No. 1819 of 2021	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal
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By order of Hon'ble Chairperson
-sd/-
Registrar